

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 9 of 2013 &
I.A. No. 62 of 2013**

Dated : 12th September, 2013

In the matter of:

**Jamshedpur Utilities & Services Co. Ltd.
Versus**

....Appellant(s)

Jharkhand Electricity Regulatory Commission

...Respondent (s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the
matter on **26.09.2013.**

COURT MASTER